

SHRI BHADRESWAR TANTI: Sir, it appears from the answer of the Minister that the answers are very much ironical. Of course, it is admitted that India is leading among the SAARC countries in so far as exploitation of women is concerned.

The women who have been engaged in private and public sectors have not been paid even minimum wages till today. Further, till today you have set up working womens hostels in some cities only and you have not done anything for the women which are there in the remote places.

SHRI P.V. NARASIMHA RAO: Sir, I have an appeal to make to the hon. Members that this question is concerned with an International conference. Let us not put supplementaries and drag into discussion, what happens within this country. Let him put another question I am prepared to come up with all the information.

MR. SPEAKER: Mr. Tanti please put the question within the parameters of this question. Please be pragmatic. There is no fun in having a 'sixer' here and there. It is not an internal problem.

SHRI BHADRESWAR TANTI: Among the SAARC countries India is the leading one. You must see to your own problems. May I know how many delegates participated in this conference and what is the specific outcome of the conference?

SHRI P.V. NARASIMHA RAO: I have already told that. The training of senior personnel for the development of rural women is listed at serial No.6. The technical committee had decided that there should be a programme of meetings and out of that at serial No.6 they said this is the programme that has to be organised by India. This was done at the Institute of Rural Management, Anand from 12-18 October, 1987. The brochure on the workshop gives all the details about the programme. All SAARC countries except Maldives participated in the training programme. The list of the participants is with me. It is a long list. I have also all the details of the discussion but I wonder if I could read out all those things in connection with the supplementary.

SHRI ANANDA GAJAPATHI RAJU: I would like to know about the scope of the protocol relating to the SAARC. Today only very mundane affairs are discussed in the SAARC. There is no collaboration as far as finance, industry, trade or transfer of technology is concerned. How will these aspects be tackled in future?

SHRI P.V. NARASIMHA RAO: As the hon. Member are aware when the first SAARC idea came into being the idea was not accepted by many countries to start with. So, there were certain parameters chosen for at least starting the SAARC and SAARC programme. Certain areas of cooperation were specifically chosen and the understanding was that the cooperation programme in the SAARC will be confined to these areas and no other until extended. Secondly, only unanimous decisions will be taken. If even one or two countries do not agree with a proposal that proposal would not go through. This is about 4-5 years ago. I am talking from memory as to what was the first understanding when SAARC came into being. Members would also recall that the areas have been added to from time to time. But it has not been possible to add any areas pertaining to economic matters as yet. We hope that if the spirits of SAARC pervades for some more time, it will be possible for us to add those areas also.

National Sports Talent Scheme

*500. SHRI S.M. GURADDI:
SHRI S.B. SIDNAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Sports Talent Scheme initiated by the Sports Authority of India has shown an encouraging results;

(b) if so, to what extent these schemes have been implemented; and

(c) the extend to which the students have been imparted sports training?

THE MINISTER OF HUMAN RESOURCE

DEVELOPMENT AND MINISTER OF
HEALTH AND FAMILY WELFARE (SHRI P.V.

NARASIMHA RAO): (a) to (c). A Statement
is given below.

STATEMENT

National Sports Talent Scheme

(a) to (c). The National Sports Talent Contest (NSTC) Scheme was introduced in 1985 by the Sports Authority of India (SAI). The results of the Scheme are as follows:-

		1985-86	1986-87	1987-88
(i)	Number of participating States/Union Territories	25	28	29
(ii)	Number of competitors at national level	1473	2254	2454
(iii)	Number of disciplines	8	10	10
(iv)	Number of students selected	158	362	480

2. Sports Authority of India has adopted 48 schools in which 323 children have been admitted.

3. Financial assistance upto Rs. 5 lakhs is given to each school adopted under the scheme for development of sports infrastructure and purchase of equipment. 116 coaches have been appointed for regular training of the selected students.

SHRI S.M. GURADDI: The Sports Authority of India has adopted 48 schools. In these schools, only 323 children have been admitted. It is a very small number.

SHRI P.V. NARASIMHA RAO: The Sports Authority of India has limited funds. They prepared the scheme for the first time and introduce it quite carefully in 1985. They found that the results were encouraging. They went on to add some more in 1986 and then in 1987. The number of competitors has gone up. The number of children selected has also gone up. The number of schools has gone up to 48.

I am not quite sure that we can jump to hundreds of schools straightaway. It will have to be a very carefully planned programme. In these 48 schools, we come up

against certain small difficulties which have to be got over from time to time. So, it is a programme which has been very well conceived. But at the same time, we have to go ahead with the programme carefully.

SHRI S. M. GURADDI: Out of 48 schools, how many schools have been started in Karnataka?

SHRI P.V. NARASIMHA RAO: One is St. Joseph's Indian High School, Bangalore, and the other is Mountain View High School, Chikmagalur.

SHRI S.M. GURADDI: Only two?

SHRI P.V. NARASIMHA RAO: Two from each State become 48.

SHRI G.G. SWELL: Our performance in international sports has been far disappointing. There has not been any discovery of any significant talent in sports so far.

Now, I am not talking about great sports nations like the USSR, the USA or the GDR or Japan or now South Korea. But poor countries like Ethiopia, Kenya, far undeveloped in trade also politically, afflicted almost perennially by drought and famine

and yet these people come out of the mountains and out run with everybody in the world, in the long distance running, in marathons.

We are a much bigger country; we have lot of money. We have Sports Authority. Could you tell us why these poor countries are doing much better than we do?

SHRI P.V. NARASIMHA RAO: Sir, I don't want to make any comparison with other countries and call them names. Whether poor or rich is not the question. The question is that for the first time, the Sports Authority of India, after going into the causes of our poor performance in international meets, has come to the conclusion that we must have a programme starting from the grassroots and, for the first time, catching the children young. These are the two parameters subjects to which this programme has been under taken.....(*Interruptions*)....Therefore, the question concerns the schools adopted by the SAI.

SHRI G.S. SWELL: You reply to my supplementary.

SHRI P.V. NARASIMHA RAO: I think, the causes of poor performance have been gone into in both the Houses of Parliament in great detail.

SHRI G.G. SWELL: Why poorer countries are doing much better than what we do? It is my question.

SHRI P.V. NARASIMHA RAO: I don't know. I really don't know why some countries are doing better.

SHRI G.G. SWELL: It seems we are not on the same wave length; I say one thing and the Minister says something else.

(Interruptions)

MR. SPEAKER: Doesn't matter. This is nothing. But ours is a great country.

SHRI P.V. NARASIMHA RAO: Absolutely; I entirely agree.

MR. SPEAKER: Whatever you decide, will go.

SHRI BHAGWAT JHA AZAD: Have a debate. (*Interruptions*)

MR. SPEAKER: The Government will take cognisance. Why should you do like this? You sit down.

SHRI BHAGWAT JHA AZAD: You give us a debate, Sir.

MR. SPEAKER: This is not the way.

SHRI BHAGWAT JHA AZAD: It militates against self-respect.

MR. SPEAKER: Mr. Azad, I do not like it. It is your way. You can table a motion. I will admit that. But why do you behave like this?

(Interruptions)

SHRI G.G. SWELL: Sir, we are not at the same wave length.

MR. SPEAKER: Well Mr. Swell, he cannot spell out everything.

SHRI P.V. NARASIMHA RAO: Absolutely right Sir. We are not at the same wavelength but my wavelength is according to the question.

(Interruptions)

SHRI G.G. SWELL: I am not quarrelling. What I am saying is according to the rules. He does not have the prerogative to evade the answer.

SHRI P.V. NARASIMHA RAO: I am not evading the answer. I am not supposed to tell you why any country has done better. I am supposed to tell you why our country has not done better. We have gone into the question.

SHRI G.G. SWELL: You have got to analyse. You have got to do it. Otherwise, you cannot compete in international sports. You are to find out where we are placed.

SHRI P.V. NARASIMHA RAO: I would like to protest very strongly against this word. I have never evaded any question. I

cannot answer any question on which I am not supposed to answer. I am not going to say anything about other countries.

(Interruptions)

SHRI G.G. SWELL: Does he know, where we are placed?

MR. SPEAKER: There is a limit to everything.

SHRI P.V. NARASIMHA RAO: Why the performance has been poor of my own country has been gone into and it has been discussed in both the Houses.

SHRI G.G. SWELL: Does he not know that a country like Ethopia has done much better than ours?

(Interruptions)

MR. SPEAKER: No. Nothing doing. *(Interruptions)*** Not allowed. There is no reason for that. You don't have the monopoly of the House, Mr. Swell.

SHRI BASUDEB ACHARIA: Being a country with 760 million people, we should do better in sports. In order to improve in sports, what is necessary is that we should draw the children from the rural areas. 80 per cent of our people are living in rural areas. Has the Government proposed to identify or set up or adopt one sports school in each of the districts of our country in future? Is the proposal under consideration of the Government in the near future or not?

SHRI P. V. NARASIMHA RAO: Yes, Sir This will have to go to the grass roots. It has started now. I am sure that within the shortest possible time, we will be having such an infrastructure going down to the districts and even below.

[Translation]

SHRI GIRDHARI LAL VYAS: Mr. Speaker, Sir, Shri Swell was fighting for the right cause just now. Our country is so large and

yet we are facing humiliation so far as sports are concerned.....*(Interruptions)*. I want to tell the hon. Minister that the Sports Authority spends more money on itself than on the sportsmen. It wastes the entire funds on wages, tours and other things but does not spend it on the sportsmen. I would like to suggest that at least one such school should be provided in every district so that the children there may get encouragement in the field of sports.

MR. SPEAKER: Now please conclude.

SHRI GIRDHARILAL VYAS: There are above 450 districts in the country. In how many years will you provide such schools in those 450 districts?

MR. SPEAKER: How can we do this? From where shall we get the money?

SHRI GIRDHARI LAL VYAS: How many years will it take to make these arrangements? The Hon. Minister is not giving a reply. Kindly ask him to give a reply.....*(Interruptions)*....Our country is cutting a sorry figure in the field of sports.

[English]

SHRI BIRINDER SINGH: Certain disciplines which are money-earning are limited only to big cities. Other disciplines are working hard but they do not get anything unless they attain a particular status in the international field. I would like to know from the Minister whether these disciplines like tennis and cricket, which are only concentrated in big cities will be taken down to remote areas or not.

SHRI P.V. NARASIMHA RAO: The disciplines which are chosen for this programme are: athletics, gymnastics, swimming, wrestling, football, hockey, badminton, table tennis, volleyball and basketball.

[Translation]

Survey for Gold Deposits

*501. SHRI MADAN PANDEY: Will the